

National Company Law Tribunal

Allahabad Bench

CP NO. 122/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: Smt Manju Srivastava vs. Jai Parleash Associates Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 73(4) of the Companies Act of 2013.

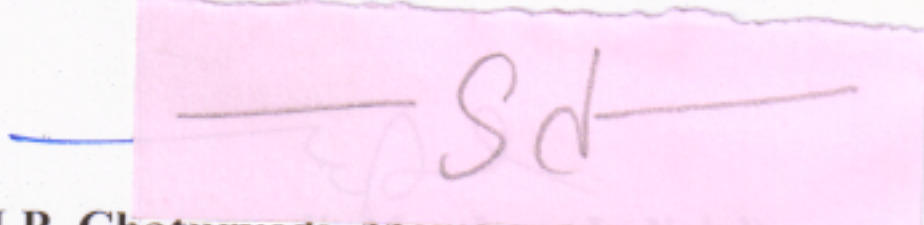
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	VARUN DEV SHARMA	Adv	Applicant	
2.	R. P. Agarwal	Adv.	Resp	

CP No. 122/ALD/2017

Advocate, Sh. Varun Dev Sharma, for the petitioner. Advocate, Sh. R.P. Agarwal for the Respondent Company. The defects/objection as pointed out by the Registry is now removed as the counsel now sign the Vakalatnama, hence, his appearance in the present matter is regularized.

The case is fixed for argument on 10th January, 2018.

Dated: 11.12.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Md. Zaid
(Stenographer)